

III. 165 लीटर की क्षमता वाले रेफ्रिजरेटर :

I.	3675/-	3300/-
II.	2698/-	2398.75

IV. घरेलू बिजली के उपकरण :

I.	289.30	266.20
II.	1370.75	1270.50

Promotion of Tourist Traffic Between India and Soviet Union

800. SHRI MOHANLAL PATEL :
SHRI CHINTAMANI JENA :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the flow of tourists between India and Soviet Union is very meagre ;

(b) if so, the reasons therefor ;

(c) the number of Soviet tourists visited India during the year 1982 and the number of Indian tourists visited Soviet Union; and

(d) the steps being taken for promoting tourism between these two friendly countries ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN) : (a) No, Sir.

(b) Does not arise.

(c) The number of Soviet tourists who visited India during the year 1982 was 13,687 recording an increase of 14.0 percent over the preceding year. The Department of Tourism does not maintain statistics of Indians visiting foreign countries.

(d) Continuous efforts are made by our Embassy to project the potential of

Indian Tourism and to assist those who wish to visit India as tourists.

Export of Sugar

801. SHRI MOHANLAL PATEL :
Will the Minister of COMMERCE be pleased to state :

(a) whether any agreement has been made with some foreign countries for the export of sugar during the current year ;

(b) if so, the quantity of sugar likely to be exported during the current year and the names of the countries to whom export is being made and at what rate ;

(c) the amount of foreign exchange earned during the years, 1981-82 and 1982-83 by export of sugar ; and

(d) the steps being taken to increase the export of sugar to earn more foreign exchange ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) India is a member of the International Sugar Agreement which inter-alia, allocates to exporting member countries annual quotas for export of sugar.

(b) Our quota for export of sugar in the current calendar year is 6.5 lakh MT. We hope to fulfil the quota.

In the first six months of 1983-84, exports have been undertaken to Egypt, Sri Lanka, Yamen Arab Republic, Indonesia, Tunisia, China, Equador and Maldives. The average realisation has been Rs. 2527 PMT.

(c) Amount of foreign exchange earned during the years 1981-82 and 1982-83 has been as under :-

Year	Value Rs. Crores
1981-82	49.22
1982-83	84.44

(d) Export of sugar is made against quota allocated by the International Sugar Organisation on annual basis. We have programmed to fulfil the current year quota. Attempts are being made to negotiate larger quota for 1984.

Opening of a Branch by in Ternational Banks in India

803. SHRI R.L. BHATIA : Will the Minister of FINANCE be pleased to state :

(a) whether some international banks have applied to the Reserve Bank of India for opening a branch in India :

(b) if so, the particulars of all such applications received stating in which cases permission has been granted and which are still under consideration and the places at which the Branches are likely to be opened and the nature of business to be transacted ;

(c) whether entry of these international banks has been opposed by the Indian banks; if so, the ground advanced by them and Government's reaction thereto ; and

(d) what gain the country is likely to derive from this entry ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d) The information is being collected and to the extent it is available, will be laid on the Table of the House.

Streamlining of the Set-up and Functioning of the Rajya Sainik Board and Zila Sainik Board

806. PROF. NARAIN CHAND PARASHAR : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have undertaken any streamlining of the set-up and functioning of the Rajya Sainik Board and the Zila Sainik Board ;

(b) if so, the nature of the streamlining done so far and a brief account thereof

and the likely date by which it would be completed ; and

(c) if not, whether any such streamlining would be undertaken in the near future ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) to (c) A Committee was set up in 1981 under the Chairmanship of Additional Secretary, Ministry of Defence to go in to the question of revitalisation of Sainik Boards organisation in the country. The recommendations of the Committee were accepted by the Government in principle and all State Governments/Union Territories Administrations were requested to implement the same. The main recommendations of the revitalisation Committee were as follows :-

(i) Creation of new Zila Sainik Boards and strengthening of existing Rajya/Zila Sainik Boards.

(ii) Provision of better working facilities such as telephone and transport at the Zila level.

(iii) Improvement in status and redesignation of Secretaries, Rajya/Zila Sainik Boards.

(iv) Job enrichment and revised charter of duties of Secretaries, Rajya/Zila Sainik Boards.

(v) Payment of Centre's share in advance upto 90% on receipt of the Budget Estimates/Revised Estimates on 50:50 basis of the expenditure of Sainik Boards Organisation.

A copy of the recommendations of the Committee for Revitalisation of the Sainik Boards Organisation is laid on the Table of the House, (Placed in Library. See No. LT 7056/83)

2. The State Governments of Haryana, Andhra Pradesh, Tamil Nadu, Madhya Pradesh and Karnataka have implemented